

**IN THE HIGH COURT OF BOMBAY AT GOA
LD-VC-OCW NO.145 OF 2020**

AND

LD-VC-OCW NO.113 OF 2020

IN

PIL WRIT PETITION NO. 40 OF 2019

Goan Hotels and Realty Pvt. Ltd. Applicants

V e r s u s

The Goa Foundation Respondents

Shri Jitenda P. Supekar, Advocate for the applicants in LD-VC-OCW-145-2020.

Ms. Norma Alwaves with Ms. Anamika Gode, Advocates for the respondents in LD-VC-OCW-145-2020.

Ms. Norma Alwaves with Ms. Anamika Gode, Advocates for the applicants in LD-VC-OCW-113-2020.

Shri Jitenda P. Supekar, Advocate for the respondent no.8 in LD-VC-OCW-113-2020.

Coram:- DAMA SESHADRI NAIDU &

SMT. M. S. JAWALKAR, JJ.

Date:- 22nd October, 2020

P.C.:

The learned Counsel for the respondent no.8 in LD-VC-OCW-113-2020 seeks time.

2. Post the matter on 29/10/2020.

SMT. M. S. JAWALKAR, J. DAMA SESHADRI NAIDU, J.

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